

**GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE  
LOK SABHA**

**UNSTARRED QUESTION NO. 1304.  
TO BE ANSWERED ON TUESDAY, THE 11<sup>TH</sup> FEBRUARY, 2025.**

**INDUSTRIAL DEVELOPMENT PROJECTS IN GORAKHPUR DISTRICT**

**1304. SHRI RAVINDRA SHUKLA ALIAS RAVI KISHAN:**

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

**वाणिज्य एवं उद्योग मंत्री**

- (a) the status of the ongoing industrial development projects in Gorakhpur district of Uttar Pradesh;
- (b) whether the Government has taken any steps to attract investments and establish industrial hubs in Gorakhpur, if so, the details thereof; and
- (c) the details of the measures taken by the Government to promote Small and Medium Enterprises (SMEs) and Startups in Gorakhpur?

**ANSWER**

**वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद)**

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY  
(SHRI JITIN PRASADA)**

- (a):** Gorakhpur Industrial Development Authority (GIDA) has been created under Section-3 of Uttar Pradesh Industrial Area Development Act 1976 for comprehensive and well-planned industrial development of Gorakhpur. The purpose of the authority is to acquire land and allot land after systematic development. About 1128 industrial plots have been created in various sectors of Gorakhpur Industrial Development Authority (GIDA), out of which 1045 plots have been allotted. The area of the allotted land is about 1071 acres. Garment Park, Plastic Park, Flatted Factory Complex etc. are the major projects run by the Authority. Many units have been allotted land in the past years.

Under Micro and Small Enterprises Cluster Development Programme (MSE-CDP) Scheme of Govt. of India, one project has been approved during FY 2022- 23 i.e. Flatted Factory Complex (FFC) at Gorakhpur, Uttar Pradesh at total project cost of Rs. 3392.11 lakh with Gol grant of Rs. 1200 lakh

- (b) & (c):** Industry is a State subject. However, Central Government comes out with several initiatives and policies from time to time to promote industrialization in various parts of the country, including the State of Uttar Pradesh.

In addition to ongoing schemes of various Departments and Ministries, Government has taken various steps to boost domestic and foreign investments in India., such as Make in India, Start Up India, PM Gati Shakti, National Infrastructure Pipeline (NIP), National Industrial Corridor Programme,

Production Linked Incentive Scheme (PLI), promoting Ease of Doing Business (EoDB) and reducing compliance burden, National Single Window System (NSWS), India Industrial Land Bank (IILB), reforms in Foreign Direct Investment (FDI), Project Monitoring Group (PMG) etc. which facilitates setting up of major infrastructure projects across the country.

Government of Uttar Pradesh has promulgated the Micro, Small and Medium Enterprises Incentive Policy-2022 to attract investment for setting up micro, small and medium industries. Under the said policy, entrepreneurs get many types of facilities like exemption in stamp duty, capital subsidy, refund of EPF contribution given by the company to its employees by the government, etc. There is special concession/incentive for Scheduled Caste, Scheduled Tribe and women entrepreneurs in the said policy. Special emphasis has also been given on Skill Development in the policy.

The Government, with an intent to build a strong ecosystem for nurturing innovation, startups and encouraging investments in the Startup ecosystems of the country launched the Startup India initiative on 16<sup>th</sup> January, 2016. As per eligibility conditions prescribed under G.S.R. notification 127 (E) dated 19<sup>th</sup> February, 2019, entities are recognized as 'Startups' under the Startup India initiative by the Department for Promotion of Industry and Internal Trade (DPIIT).

As on 31<sup>st</sup> December, 2024, 1,57,706 entities have been recognized as Startups by DPIIT. A total of 15,019 entities have been recognised as Startups by DPIIT for the State of Uttar Pradesh of which a total of 267 entities have been recognised as Startups by DPIIT from Gorakhpur as on 31st December 2024.

Under Startup India initiative, the Government constantly undertakes various efforts for the development and growth of Startup ecosystem across sectors. The flagship Schemes namely, Fund of Funds for Startups (FFS), Startup India Seed Fund Scheme (SISFS) and Credit Guarantee Scheme for Startups (CGSS) support startups at various stages of their business cycle. The Government also implements periodic exercises and programs including States' Startup Ranking, National Startup Awards, and Innovation Week which play an important role in the holistic development of the startup ecosystem. Government also encourages and support ecosystem led initiatives as Startup Mahakumbh which serve as a vibrant platform for stakeholders to network and collaborate. Initiatives to improve market access and enable public procurement support startups in growing and scaling up their businesses have also been undertaken. Digital platforms such as the Startup India portal and BHASKAR enable easy access to resources and startup ecosystem collaboration. These measures are complemented by regulatory reforms and other ecosystem development events and programs.

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